

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2020 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma & Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	

For Admission (After Notice)

2.	Comp. App. (AT) No. 329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2, R3 Kumarpal R. Chopra-R5 to 7 Ajay Gaggar-R2 & R4
3.	Comp. App. (AT) (Ins) No. 349 of 2020	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr. With	Shruti Munjal	Sripriya Kumar-IRP Vijaya Kumar-R1 Gautam Shivshankar-R2
4.	Comp. App. (AT) (Ins) No. 765 of 2020	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	Vijaykumar Sripriya Kumar-IRP

For Hearing

5.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
-----------	---	--	--------------------------------	---------------

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

6.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020 Part Heard	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
7.	Comp. App. (AT) (Ins) No. 988 of 2019 Part Heard	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
8.	Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
9.	Comp. App. (AT) (Ins) No. 1124 of 2019 Part Heard	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	Sumant Batra Niharika Sharma-R2
10.	Comp. App. (AT) (Ins) No. 1125 of 2019 Part Heard	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
11.	Comp. App. (AT) (Ins) No. 1159 of 2019 Part Heard	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.
12.	Comp. App. (AT) (Ins) No. 1242 of 2019 Part Heard	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4

13.	Comp. App. (AT) (Ins) No. 468 of 2020 Part Heard	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. & Anr.	Sonia Dube	Smriti Churiwal
------------	--	--	------------	-----------------

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**